

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No.2263/2018
M.A. No.2509/2018

Friday, this the 1st day of June 2018

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Mr. Uday Kumar Varma, Member (A)**

1. Indian Confederation of Medical Laboratory Science (ICMLS)
Through Mr. Sunil Kumar Sarkania s/o Sh. Ram Saran
Age 44 years,
Lab Technician, Department of Blood Bank
PGIMSR ESIC Model Hospital Basai Dara Pur
New Delhi – 110 015, r/o RZ 630-A, Street No.27
E-1, Sadh Nagar, Part-II, Palam Colony
New Delhi – 110 045
2. Sh. N Prasad s/o N. Narasimha Reddy
Aged 36 years, General Secretary
ESIC MLTA, Lab Technician, Department of Pathology
ESIC Medical College Hospital, Sanath Nagar
Hyderabad-500038 r/o House No.45-
357/2/A, Durga Nagar, Malkagiri,
Moula Ali, Secunderabad – 500040
3. Sh. Sakthivel M s/o Madhappan, age 38 years
Lab Technician, Vice President, ESIC MLTA
Department of Microbiology, ESIC-MC-PGIMSR-
Modal Hospital, Raja Ji Nagar, Bangalore – 560010

..Applicants

(Mr. Amit Anand, Advocate)

Versus

1. The Secretary
Ministry of Labour & Employment
Shram Shakti Bhawan, Rafi Marg
New Delhi – 110 001
2. The Director General
Employees State Insurance Corporation (ESIC)
Panchdeep Bhawan, CIG Marg, New Delhi – 2

..Respondents

(Mr. Shlok Chandra for Sh. Ritesh Kumar, Advocate)

O R D E R (ORAL)**Mr. V. Ajay Kumar, M (J):**

MA No. 2509/2018 filed for joining together is allowed.

OA No. 2263/2018

Heard learned counsel for the applicants. Sh. Shlok Chandra appearing as proxy counsel for Sh. Ritesh Kumar is present for the respondents on receipt of advance notice.

2. First applicant is the Association and the applicant no. 2 and 3 are the affected parties. The applicants have filed the present OA seeking the following reliefs:

"(i) Direct the respondents to revise the pay scales, designations and qualification of Medical Laboratory Staff of ESIC in terms of the 7th CPC recommendations i.e. Grade Pay of Rs. GP of 2800- for Lab Assistants, 4200/- for the posts of Lab Technician/Blood Bank Technician and GP 4600 for the post of Senior Technical Assistants w.e.f. 1.1.2016 for the post of Senior Technical Assistants w.e.f. 1.1.2016 and to revise the designations also accordingly.

(ii) Direct the Respondents to pay costs to the Applicants.

(iii) Pass such other further order or orders as this Hon'ble court may deem fit and proper in the facts of the case and in the interest of justice."

3. It is submitted that the applicants 2 and 3 ventilated their grievances through the first applicant Association vide representation dated 14.02.2017, Annexure A/10 (Colly.), however no orders have been passed thereon till date.

4. In the circumstances, the instant OA is disposed of at the admission stage itself, without going into the merits of the case by directing the respondents to consider the representation dated 14.02.2017, Annexure A/10 of the applicants and to pass appropriate reasoned and speaking orders thereon within ninety days from the date of receipt of a certified copy of this order, in accordance with law. No costs.

Let a copy of the OA, be enclosed to this order.

(Uday Kumar Varma)
Member (A)

(V. Ajay Kumar)
Member (J)

/ns/